

Annexure - 1

Name of the Corporate Debtor: Vaco-Sys Biotech Private Limited  
 Date of commencement of Liquidation: 19th June 2022(Order was received on 15th September 2023)  
 List of stakeholders as on: 15th June 2022

List of secured financial creditors

Sl. No.	Name of Creditor	Date of receipt	Details of claim received		Amount of claim admitted	Nature of claim	Amount received by security interest	Details of claim admitted		Amount received by guarantee	% share in total amount of claim admitted	(Amount in INR)			
			Amount claimed	Amount admitted				Whether security interest attached? (Yes/No)	Details of Security Interest			Amount of claim registered	Amount of claim	Rate of interest	Penalty
1	Bank of India	12-Oct-21	34,46,68,232	34,46,68,232	Secured	34,46,68,232	Yes	HYPOTHECATION CHARGE ON STOCK AND PLANT & MACHINERY WITH PRESENT AND FUTURE UTILISED AT THE FACTORY AT BELURUUPUR 50.26% SECURED IN EQUITY INVESTED IN THE COMPANY, AS PER A CHARGE/INDEBTNESS DEED DATED AS WELL AS THE BANK FORMS OF THE COMPANY. CHARGE IS GUARANTEED BY THE DIRECTORS AND BY HOLDING COMPANY VENSURE ENGINEERING PRIVATE LIMITED.	+	96.37	+				
	<b>Total</b>		<b>34,46,68,232</b>	<b>34,46,68,232</b>							<b>96.37</b>				